

**LOK SABHA**

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**PAPERS TO BE LAID ON THE TABLE**

Tuesday, March 28, 2023

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**SHRI PARSHOTTAM RUPALA** to lay on the Table a copy of Output-Outcome Monitoring Framework (Hindi and English versions) of the Fisheries and Aquaculture Infrastructure Development Fund, Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying for the year 2023-2024.

**SADHVI NIRANJAN JYOTI** to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi National Rural Employment Guarantee Act, for the year 2021-2022.

**DR. SANJEEV KUMAR BALYAN** to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under Section 38A of the Prevention of Cruelty to Animals Act, 1960:-
  - (i) The Administrative (Committee for Control and Supervision of Experiments on Animals) Rules, 2023 published in Notification No. G.S.R.82(E) in Gazette of India dated 6<sup>th</sup> February, 2023.
  - (ii) The Prevention of Cruelty to Animals (Egg Laying Hens) Rules, 2023 published in Notification No. G.S.R.139(E) in Gazette of India dated 28<sup>th</sup> February, 2023.
- (2) A copy each of the following Notifications (Hindi and English versions) issued under Section 3 of the Live-stock Importation Act, 1898:-
  - (i) S.O.4990(E) published in Gazette of India dated 20<sup>th</sup> October, 2022 making certain amendments in Notification No. S.O.1495(E) dated 11<sup>th</sup> June, 2014.
  - (i) S.O.191(E) published in Gazette of India dated 11<sup>th</sup> January, 2023 making certain amendments in Notification No. S.O.1495(E) dated 11<sup>th</sup> June, 2014.

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Animal Welfare Board of India, Bhallabgarh, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Animal Welfare Board of India, Bhallabgarh, for the year 2020-2021.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

**SHRI NITYANAND RAI** to lay on the Table:-

- (1) A copy of the Border Security Force, General Duty Cadre (Non-Gazetted) (Amendment) Recruitment Rules, 2023 (Hindi and English versions) published in Notification No. G.S.R.174(E) in Gazette of India dated 9<sup>th</sup> March, 2023 under sub-section (3) of Section 141 of the Border Security Force Act, 1968.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the National Human Rights Commission, New Delhi, for the year 2021-2022, together with Audit Report thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

**SHRI PANKAJ CHAUDHARY** to lay on the Table a copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (1) Report of the Comptroller and Auditor General of India -Union Government – Department of Revenue (Indirect Taxes – Goods and Services Tax) (No. 3 of 2023) – IT Audit of CBIC ACES-GST Application.
- (2) Report of the Comptroller and Auditor General of India -Union Government – Department of Revenue – Direct Taxes (No. 4 of 2023) – Subject Specific Compliance Audit on Attachment of Property of an assessee by ITD under Section 281B for the year ended March 2021.
- (3) Report of the Comptroller and Auditor General of India – Government of Union Territory of Jammu and Kashmir – (No. 3 of 2022) for the year ended 31<sup>st</sup>

March, 2021.

- (4) Report of the Comptroller and Auditor General of India – Government of Union Territory of Jammu and Kashmir – (No. 1 of 2023) for the year ended 31<sup>st</sup> March, 2022.

**SHRI KAILASH CHOUDHARY** to lay on the Table:-

- (1) A copy of the Insecticides (First Amendment) Rules, 2023 (Hindi and English versions) published in Notification No. G.S.R.140(E) in Gazette of India dated 28<sup>th</sup> February, 2023 under sub-section (3) of Section 36 of the Insecticides Act, 1968.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 2022-2023.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Agricultural Research, New Delhi, for the year 2022-2023.
- (3) A copy each of the following papers (Hindi and English versions) under sub-section (2) of Section 394 of the Companies Act, 2013:-
- (a) (i) Review by the Government of the working of the Andhra Pradesh State Agro Industries Development Corporation Limited, Vijayawada, for the year 2020-2021.
- (ii) Annual Report of the Andhra Pradesh State Agro Industries Development Corporation Limited, Vijayawada, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government of the working of the Himachal Pradesh Agro Industries Development Corporation Limited, Shimla, for the year 2020-2021.
- (ii) Annual Report of the Himachal Pradesh Agro Industries Development Corporation Limited, Shimla, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General

thereon.

- (c) (i) Review by the Government of the working of the Punjab Agro Industries Development Corporation Limited, Chandigarh, for the year 2020-2021.
  - (ii) Annual Report of the Punjab Agro Industries Development Corporation Limited, Chandigarh, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- (5) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (i) Review by the Government of the working of the National Seeds Corporation Limited, New Delhi, for the year 2021-2022.
  - (ii) Annual Report of the National Seeds Corporation Limited, New Delhi, for the year 2021-2022, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

**SHRI A. NARAYANASWAMY** to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Spinal Injuries Centre, New Delhi, for the year 2021-2022, alongwith Audited Accounts.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

**SUSHRI PRATIMA BHOUMIK** to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the N.C. Chaturvedi School for the Deaf, Lucknow, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the N.C. Chaturvedi School for the Deaf, Lucknow, for

the year 2013-2014.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Locomotor Disabilities (Divyangjan), Kolkata, for the year 2021-2022, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for Locomotor Disabilities (Divyangjan), Kolkata, for the year 2021-2022.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Empowerment of Persons with Multiple Disabilities (Divyangjan), Chennai, for the year 2021-2022, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for Empowerment of Persons with Multiple Disabilities (Divyangjan), Chennai, for the year 2021-2022.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Ali Yavar Jung National Institute of Speech and Hearing Disabilities (Divyangjan), Mumbai, for the year 2021-2022, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ali Yavar Jung National Institute of Speech and Hearing Disabilities (Divyangjan), Mumbai, for the year 2021-2022.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National

- Institute of Mental Health Rehabilitation, Sehore, for the year 2021-2022, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Mental Health Rehabilitation, Sehore, for the year 2021-2022.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Swami Vivekanand National Institute of Rehabilitation Training and Research, Cuttack, for the year 2021-2022, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Swami Vivekanand National Institute of Rehabilitation Training and Research, Cuttack, for the year 2021-2022.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Empowerment of Persons with Intellectual Disabilities (Divyangjan), Secunderabad, for the year 2021-2022, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Empowerment of Persons with Intellectual Disabilities (Divyangjan), Secunderabad, for the year 2021-2022.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Pt. Deendayal Upadhyaya National Institute for Persons with Disabilities (Divyangjan), New Delhi, for the year 2021-2022, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pt. Deendayal Upadhyaya National Institute for Persons with Disabilities (Divyangjan), New Delhi, for the year 2021-2022.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Sign Language Research and Training Centre, New Delhi, for the year 2021-2022, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Sign Language Research and Training Centre, New Delhi, for the year 2021-2022.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Persons with Visual Disabilities (Divyangjan), Dehradun, for the year 2021-2022, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for Persons with Visual Disabilities (Divyangjan), Dehradun, for the year 2021-2022.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Blind, Madurai, for the year 2013-2014, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Association for the Blind, Madurai, for the year 2013-2014.
- (22) Statement (Hindi and English versions) showing reasons for delay in laying the

papers mentioned at (21) above.

**DR. L. MURUGAN** to lay on the Table:-

- (1) A copy of the All India Radio Assistant Director (O.L.) Recruitment Rules, 2023 (Hindi and English versions) published in Notification No. G.S.R.123(E) in Gazette of India dated 23<sup>rd</sup> February, 2023 under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.
- (2) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 2021-2022, alongwith Audited Accounts.

**SHRI NISITH PRAMANIK** to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Output-Outcome Monitoring Framework of the Department of Sports, Ministry of Youth Affairs for the year 2023-2024.
- (2) Output-Outcome Monitoring Framework of the Department of Youth Affairs, Ministry of Youth Affairs for the year 2023-2024.

*New Delhi;  
March 27, 2023*

UTPAL KUMAR SINGH  
*Secretary General*